THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) No, Sir.

- (b) The problem of transportation of high wax Bombay High crude through the Salaya-Viramgam-Koya-li|Mathura pipeline is being studied by the Indian Oil Corporation Ltd. and steps required to be taken in this connection may require additional investment.
 - (c) No, Sir.
- (d) The pipelaying contracts are being awarded on the basis of global tenders, against which Public Sector Undertakings can also quote.

Improvement in the service conditions of the Judges of the Supreme Court and High Courts

*316. SHRIMATI HAMIDA HABI-BULLAH: SHRI SAWAISINGH SISODIA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether it is a fact that Government have decided to improve further the service conditions of the Judges of the Supreme Court and High Courts; and
- (b) if so, what are the details in this regard?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): (a) Certain proposals to improve further the service conditions of Judges of the Supreme Court and the High Courts are under consideration. No decision has yet been taken.

(b) Does not arise.

Technical know-how for the manufacture of Phenoil to the small scale sector

*317. SHRIMATI MARAGATHAM CHANDRASEKHAR: SHRIMATI SUSHILA SHAN-KAR ADIVAREKAR: SHRIMATI PRATIBHA SINGH:

46

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether it is a fact that M/s. Bengal Chemicals and Pharmaceuticals Limited, Calcutta, which are having exclusive technical know-how for manufacturing Phenoil (a house-hold insecticide) is not giving technical know-how for manufacturing of Phenoil to small scale sector when it is the policy of the Government that public sector as well as the private sector should give technical know-how to the small scale sector, particularly in the Central Government notified backward areas;
- (b) if the reply to part (a) above be in the affirmative, what are the reasons therefor; and
- (c) what steps Government have taken or propose to take so that technical know-how of Phenoil is made available to the small scale sector?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL), (a) No, Sir. It is reported that no one has approached M/s Bengal Chemical & Pharmaceutical Works Limited for technical know-how of Phenoil, a household germicide.

- (b) Does not arise.
- (c) Some small scale manufacturers are already producing this item. The technology involved in its production is abundantly documented in various standard literatures.

Shifting of Pilkington Glass factory to Hardwar

*318. SHRI V. GOPALSAMY; SHRI KALYAN ROY; SHRI SYED SHAHEDULLAH;

Will the Minister of LAW, JUSTICE AND CCMPANY AFFAIRS be pleased to refer to the answer to Unstarred

Question 386 given in the Rajya Sabha on the 16th June, 1980 and state:

- (a) the date on which Government received the report of the Inspector regrading the investigation into the affairs of the M/s. Hindustan Pilkington Glass Works Limited:
- (b) what are the reasons for the delay in taking a decision in the matter; Calaboration and the events of contact
- (c) whether Government are aware that the Thapar Group are making arrangements to shift the Pilkington Glass Factory to Hardwar and have already withdrawn Rs. 40 lakhs from the bank showing faise documents of shipment to M. V. Castos and liquidating the assets; and
- (d) if so, what steps Government have taken or propose to take to protect the interests of share-holders and employees of the company?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS SHIV SHANKAR): (a) 31st December, 1979.

- (b) The report is a voluminous one, containing in addition 67 annexures. It is being processed as expeditiously as possible. THE STATE OF THE SECOND SECOND SEC
 - (c) No, Sir. THINK INC. IN TORREST.
 - (d) Does not arise.

Indian Ocean Energy Resources Conference held at Perth

*319. SHRI BISHAMBHAR NATH PANDE:

DR. LOKESH CHANDRA: SHRI PRAKASH MEHROTRA:

Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether Government are aware of the Indian Ocean Energy Resources Conference held at Perth in Nevember 1979 and the research paper tresented at the Conference by an franjan expert Mr. B. N. Rahmani on the untapped indigenous resources; and

(b) if so, whether any joint projects will be undertaken by India in the OPEC countries to tap the unutilised ocean energy resources?

THE MINISTER OF ENERGY AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURI): (a) and (b) The information is being collected and will. be laid on the Table of the House.

Crash plan to resuscitate the fertiliser industry

*320. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of AND CHEMICALS ROLEUM pleased to state:

- (a) whether Government have evolved a crash plan to resuscitate the fertiliser industry from the huge production losses it has been incurring for want of power and feedstock likenaptha, fuel oil and low stock heavy sulphur; and
- (b) if so, what are the details in this regard?

THE MINISTER OF PETPOLEUM. CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): and (b) Government are very much concerned over the continuing of fertilizer production due to inadequate avai ability of power and feedstocks like naptha, fuel oil/LSHS, and is closely reviewing the position. If the monsoon is normal, the power availability is expected to improve in July. The problem of feedstock availability is two-fold. One is the shortage of feedstock arising out of the closure of refineries based on Assam crude and the other on account of transportation bottlenecks. movement of feedstock like fuel oil/ LSHS is being monitored on a continuous basis so as to maximise the availability. 1 .

Wakf properties in Delhi

†*320-A. SHRIMATI SUSHILA SHANKAR ADIVAREKAR: Will the

†Previous Starred Question No. 345 transferred from the 2nd July, 1980.